CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH: MUMBAI

Date of Hearing: 17 April, 2024

ST/Misc/85702/2023 ST/86404/2016

Sodexo Food Solutions India Pvt. Ltd.

Appellant

Versus

Commissioner of Service Tax-VI, Mumbai

Respondent

Present for the Appellant : Shri Arun Jain, Advocate

Present for the Respondent: Dr. Badhe Piyush Barasu, DC (AR)

ORDER

The concerned AR is stated to be on leave today and an adjournment request is made on his behalf by Dr. Badhe Piyush Barasu, AR.

- 2. Learned counsel for the appellant is present.
- 3. Hearing is adjourned to 12.07.2024.

(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

(DR. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)